NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER : TCP/41/ (IB)/2017

NAME OF THE PETITIONER(S) : ENTRUST COMMUNICATIONS PVT LTD

: UNIVERSAL TELECOMMUNICATIONS (I) PVT LTD NAME OF THE RESPONDENT(S)

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) **SIGNATURE**

REPRESENTATION BY WHOM

Ms. GURMEET KOUR

Course! for Respondent

ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present and submitted that they have not received any copy of the petition in this matter. The matter is adjourned for hearing the submissions of the petitioner. Put up on 07.07.2017 at 10.30 A.M.

J. 1 ~ Ladadona.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)